

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/(IB)/2017
NAME OF THE PETITIONER(S) : SHABBIR ENTERPRISES
NAME OF THE RESPONDENT(S) : POWER GEAR LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	Counsel for petitioner	SIGNATURE
		REPRESENTATION BY WHOM	M/S NATHAN AND ASSOCIATES	

1.) M/s- SHABBIR ENTERPRISE
Petitioner represented by
M/S NATHAN & ASSOCIATES



ORDER

Counsel for petitioner present. No representation on behalf of Corporate Debtor.
Counsel for petitioner prayed time stating that they are yet to receive the fresh
schedule of payment. Time enlarged at request. Put up on 11.07.2017 at 2.30
P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)